NATIONAL COMPANY LAW TRIBUNAL SINGILE BENCH CHENNAL



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/10/2017 AT 10.30 AM

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

NAME OF THE PETITIONER(S)

NAME OF THE RESPONDENT(S)

UNDER SECTION

S.No. NAME (IN CAPITAL)

: TCP/18/2016

: Industrial Venture Capital Limited

: Muthur Murugan Mills Limited & 3 others

: 397/398

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

for T.K.Bhackar

2. R. YIDHYARHANKAR? Council Per Respondents
R. ASHOKKUMAR

ORDER

Counsel representing both the parties are present. Counsel for petitioner prayed time for making submissions, stating that the senior counsel could not attend before the Adjudicating Authority as he is held up at High Court of Madras. Time extended at request. Put up on 25.10.2017 at 10.30 A.M.

> K Anantha Padmanabha Swamy Member (Judicial)

bc